

Accident at Patherkeda Colliery

2061. SHRI KALYAN ROY : SHRI
LADLI MOHAN NIGAM :

Will the Minister of LABOUR be pleased to state :

(a) whether there was a serious accident in the Patherkeda colliery under W.C.L. limited on the 23rd September, 1980 and if so, the details thereof ;

(b) the number of dead and injured persons and their names and years of service ;

(c) when did the officers of D.G.M.S. reach the colliery after the accident;

(d) whether investigation has been completed and if so, the details thereof ;

(e) if not, the reasons therefor ;

(f) who has been held responsible for the accident by the D.G.M.S. ;

(g) whether Court of Enquiry has been constituted after this big disaster ;

(h) whether any action has been taken by the D.G.M.S. and the management against any persons and if so, the details thereof ; and

(i) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR (SHRI P.
VENKATA REDDY):

(a) and (b) An accident which occurred at Pathakhera Mine No. 1 of W.C.L. at 17.50 hrs. on 23-9-1980 resulted in the death of 3 persons, namely, S/Shri Tannoo, Jhabboo Rao and Bhaddo. The dates of their appointment are 1-1-1974, 16-6-1975 and 30-8-1975 respectively.

(c) to (e) The officers of the Directorate General of Mines Safety at Nagput received intimation at 06-00 hrs. on 24-9-1980. They reached the site

of accident which is 235 kms. away at 13-30 hours on the same day. The enquiries were completed on 25-9-1980.

(f) The Agent, Manager, Assistant Manager, Overman and Mining-Cirdar of the Colliery have been held responsible for the accident.

(g) As the causes of and Circumstances leading to the accident have been established, setting up of a Court of Enquiry is not considered necessary.

(h) and (i) The Director General of Mines Safety is initiating necessary follow up action in the matter. Information on departmental action is awaited from the management,

**Fire and Explosion at
Jealgora mine and Hariajam and
Shankarpur Colliery**

2062. SHRI KALYAN ROY : SHRI
LADLI MOHAN NIGAM :

Will the Minister of LABOUR be pleased to state :

(a) whether the D.G.M.S. have finally ascertained the responsibility for the fire in the Jealgora mine in Dhanbad under B.C.C.L. and if so, the details thereof ;

(b) whether the report of Additional District Magistrate who also enquired into explosion in the Hariajam colliery has been received and if so, the details thereof.

(c) if the reply to part (b) above be in the negative the reasons thereof and what steps have been taken by D.G.M.S. to get the report;

(d) what is the outcome of the discussion between the D.G.M.S. and the E.C.L. authorities regarding the fire in the Shankarpur colliery where the D.G.M.S. have held the officers responsible for violation of Safety Laws ;